

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 46/TT/2017

Date: 31.5.2017

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for 765 kV line bays and 240 MVAR Switchable Line Reactor at Raichur and Sholapur Sub-stations under "Line bays and reactor at Powergrid substation for Raichur-Sholapur transmission line for synchronous interconnection between SR and WR" for tariff block 2014-19 period. - Reg.

Sir,

With reference to your letter dated 26.5.2017 pursuant to ROP dated 11.5.2017 in Petition No. 46/TT/2017, I am directed to intimate that your request for extension up to 15.6.2017 for submission of the requisite information has been accepted. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-  
( Monojit Sehwat)  
Assistant Chief (Legal)